

### रेलवे का सामान

६२१ख. श्री जांगड़े : रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या यह सच है कि चापा और कोरबा के बीच बी० एन० रेलवे की प्रस्तावित शाखा लाइन खोलने के लिये मशीनी-हथियार, रेल लाइनों, और लाइनों के जोड़ की पट्टियां आदि बहुत सारे सामान चापा रेलवे स्टेशन पर खुले पड़े हैं और उन में कोई लगी जा रही है ?

**The Minister of Railways and Transport (Shri L. B. Shastri):** No, it is not a fact. No railway materials have so far been collected for the work referred to.

### DISCIPLINARY ACTION AGAINST I.C.S. OFFICERS

622. **Shri Damodara Menon:** Will the Minister of Home Affairs be pleased to state:

(a) the number of I.C.S. Officers against whom disciplinary action was taken during the last four years; and

(b) the nature of their offences and of the disciplinary action taken against each?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). A statement is laid on the Table of the House. [See Appendix XI, annexure No. 9.]

### MOTOR VEHICLES (ACCIDENTS)

623. **Dr. Ram Subhag Singh:** Will the Minister of Transport be pleased to state:

(a) the number of accidents in which motor vehicles were involved during the period 1950-51;

(b) the number of persons who died in these accidents;

(c) the number of persons who were injured; and

(d) the number of drivers who were found guilty of these accidents and convicted in law courts?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) to (d). A statement giving the information furnished by State Governments is laid on the Table of the House. [See Appendix XI, annexure No. 10].

Replies from the Governments of Assam and PEPUSU have not so far been received.

### SCHEDULED CASTES

623-A. **Shri Jatav-Vir:** Will the Minister of Home Affairs be pleased to state the number of posts reserved for the members of Scheduled Caste in each year from the 1st January, 1947, to the end of 1951 in and under various Ministries of the Government of India in Class I, Class II, Class III and Class IV?

**The Minister of Home Affairs and States (Dr. Katju):** The information is being collected and a statement will be laid on the Table of the House in due course.

### चलते-फिरते डाकघर

६२४. **सेठ गोविन्द दास :** क्या संचरण मंत्री यह बतलाने की कृपा करेंगे कि कितने स्थानों पर चलते फिरते डाकघरों की व्यवस्था की गई है ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** 4, namely, Nagpur, Delhi, Madras and Kanpur.

### हवाई दुर्घटनायें

६२५. **सेठ गोविन्द दास :** क्या संचरण मंत्री यह बतलाने की कृपा करेंगे कि १९५१-५२ में भारत में कितनी हवाई दुर्घटनायें हुईं और इन में से कितनी दुर्घटनाओं का कारण सम्बन्धित हवाई जहाजों का ठीक से उड़ान करने योग्य न होना समझा जा सकता है ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** Only such aircraft, as are engaged in public transport or international flight are required by law to have certificates of airworthiness.

In 1951, eight such Indian aircraft and one such foreign aircraft were involved in India in accidents of any consequence, e.g., damage to aircraft or injury or death of any person.

For 1952, so far, the figures are: four such Indian aircraft and one foreign aircraft. In none of these cases in 1951 or 1952 was any of these accidents due to the aircraft not being airworthy.